

*(Interruptions)\**

MR. SPEAKER: Ask the Election Commission. Why are you asking the wrong person? Go to the Election Commission and ask them, and not me here.

*(Interruptions)\**

11.06 hrs.

## PAPERS LAID ON THE TABLE

*[English]*

**Annual Report of Indian Institute of Astrophysics, Bangalore, for 1987-88**

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACES (SHRI K.R. NARAYANAN): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the 1987-88 along with Audited Accounts. [Placed in Library. See No. LT—7066/88]

**Annual Report and Review on the Working of Synthetic and Rayon Textiles Export Promotion Council, Bombay for 1987-88**

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): On behalf of Shri Rafique Alam, I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Rayon Textiles Export Promotion Council, Bombay, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Synthetic and Rayon Tex-

tiles Export Promotion Council, Bombay, for the year 1987-88. [Placed in Library. See No. 7067/88]

**Notification Under Indian Railways Act**

SHRI MAHABIR PRASAD: I beg to lay on the Table a copy of the Notification No. S.O. 3325 (Hindi and English versions) published in Gazette of India dated the 5th November, 1988 making further amendment to Notification No. TCIII/3036/58/Notification, dated the 28th August, 1958 regarding Liability of Railways for loss of luggage from Cloak Room, issued under section 47 of the Indian Railways Act, 1890. [Placed in Library. See No. LT—7068/88]

11.07 hrs.

## RAILWAY CONVENTION COMMITTEE

*[English]*

**Twelfth Report**

PROF NARAIN CHAND PARASHAR (Hamirpur): I beg to present the Twelfth Report (English and Hindi versions) of the Railway Convention Committee on Action Taken by Government on the recommendations contained in their Ninth Report (Eighth Lok Sabha) on 'On-going Railway Line Projects'.

11.07 F(1,2) hrs.

## RAILWAYS BILL

**Extension of time for Presentation of Report of Joint Committee**

SHRI R.S. SPARROW (Jullunder): I beg to move the following:

"That this House do further extend upto the first day of the Budget Session, 1989, the time for presentation of the report of the Joint Committee on the Bill to consolidate and amend the law relating to Railways."